

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.180/00276/2019

Friday, this the 12th day of April, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

S. Sugathan,
S/o. K. Sadanandan,
Chief Office Superintendent/
Construction/Southern Railway/
Kayamkulam Junction Railway Station.
Residing at Ushus, Sooranadu South,
Kakkakunnu PO, Kollam District, Pin – 690 022.Applicant

(By Advocate – Mr.T.C.Govindaswamy)

v e r s u s

1. Union of India,
represented by the General Manager,
Southern Railway, Head Quarters Office,
Park Town PO, Chennai – 600 003.
2. The Financial Adviser & Chief Accounts Officer,
Southern Railway/Construction/
Egmore, Chennai – 600 008.
3. The Chief Signal & Telecommunication Engineer/
Southern Railway/Project/Moore Market Complex,
Park Town PO, Chennai – 600 003.
4. The Deputy Chief Signal & Telecommunication Engineer/
Southern Railway/Project/1st Floor/GC Building,
Mc Nichols Road, Chetpet, Chennai-600 031.Respondents

(By Standing Counsel for the Railways)

This application having been heard on 12th April 2019, the Tribunal on the same delivered the following :

ORDER (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

The applicant is aggrieved by failure on the part of the respondents to release an amount of Rs.103500/- recovered from his salary. He has submitted a representation seeking refund of the amount which was collected wrongly, a copy of which is available at Annexure A-4.

2. Standing Counsel for the Railways takes notice. We feel that the O.A can be disposed of at this stage by directing the respondents to consider and take a decision as per law on the representation at Annexure A-4 within a period of 30 days from the date of receipt of a copy of this order. Ordered accordingly.

3. The O.A stands disposed of as above. No costs.

(Dated this the 12th day of April 2019)

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures in O.A.No.180/00276/2019

1. **Annexure A-1** – True copy of letter bearing No. S.339.S/CN/MS/SV/AN dated 16th April, 2007, issued by the 2nd respondent.
2. **Annexure A-2** – True copy of representation dated nil addressed to the 4th respondent.
3. **Annexure A-3** – True copy of letter bearing No. PROJ/SG/Staff/Vol.71 dated 14.7.2011, issued by the 4th respondent, addressed to the 2nd respondent.
4. **Annexure A-4** – True copy of representation dated 6.3.2019, addressed to the 2nd respondent.
